NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
TP 116/17	Hearing	433(e)	Ultra Tech Cement Ltd. Vs Nitesh
			Estates P. Ltd.
			7

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	Charitho V Alman law Partney	Respondent	<u>C</u>
	R1127005375	ORDER	

Counsel for Respondent is present. Counsel for Petitioner is absent.

Counsel for Respondent, undertake to return full settlement of the claim after hearing on 23/10/2017.

011 25/10/2017.

Member (T)

Member (J)